

File No: 5(6)2017/CLA/Kolkata/RC/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road, New Delhi – 110002

The 3rd October, 2018


Office Order

Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 - reg.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011 and in partial modification to order no 09-01/Enf-1/2012/FSSAI (Pt-2) dated 9th February, 2018 the undermentioned officer is hereby appointed as Designated Officer under Central Licensing for area of jurisdiction mentioned below with effect from 01.11.2018(FN) until further orders:-

Sl. No.	Name of the Officer	Area of Jurisdiction
(i)	Shri Rajesh Singh, Director, Eastern & North-Eastern, Regional Office, FSSAI	States of West Bengal, Odisha, Bihar, Jharkhand, Sikkim, Chhatisgarh, Assam, Arunachal Pradesh, Tripura, Mizoram, Meghalaya, Manipur, Nagaland and UT of Andman & Nicobar Islands,

2. The Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions under FSS Regulations, 2011.



(Pawan Agarwal)
Chief Executive Officer

To,

1. Commissioners of Food Safety of all States/UT's
2. All Designated Officers/ Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division